

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 231
Appeal No. 431/59/ND/2018

IN THE MATTER OF:

M/s. Tara Chopra

... **Applicant/Petitioner**

Vs.

**Sir Sobhaa Singh Public Charitable Trust &
Ors.**

... **Respondent**

Under Section: 59

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Nikhil Parikshith for Petitioners, Mr. Ritin Rai Senior Advocate with Aabhas Kshetrapal and Ms. Monika Phartyal for Respondents

ORDER

Renotify this case on 22.09.2021


(T.S. SINGH)
COURT OFFICER